

**CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENHC
LUCKNOW**

CONTEMPT PETITION NO:90 OF 2004 IN O.A. NO. 82/1998

THIS THE 17th DAY OF MAY, 2005

**HON'BLE SHRI SHANKAR RAJU MEMBER (J)
HON'BLE SHRI S.P. ARYA MEMBER (A)**

Avadh Narain Khanna, aged about 62 years, s/o Late Krishna Gopal Khanna, R/o 369, A-1, Madhu Kunj, Lucknow.

Applicant.

By Advocate: Shri :Amit Verma for Shri A.Moin.

VERSUS

1. Sri R.R. Jaruhar, General Manager, Northern Railway, Rail Bhawan, New Delhi.
2. Sri Amitabh Lal Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
3. Sri Shiv Chandra Jha, Add. Director General RDSO, Manak Nagar Lucknow.

Respondents.

By Advocate: Shri Raj Singh for Sh. A.K. Chaturvedi

ORDER (ORAL)

BY HON'BLE SHRI SHANKAR RAJU MEMBER (J)

In pursuance of an order passed on 29.08.2003 finally disposing of the OA 82/98, an order passed by the respondents on 25.1.2005 disentitles the applicant for honorarium on the ground that no honorarium is due to the applicant. This, in our considered view, is in true letter and spirit compliance of the order of the Tribunal. In case, the applicant feels aggrieved, he is at liberty to assail the same in appropriate proceedings.

2. With these observations, CCP is disposed of. Notices are discharged.

2005
(S.P. ARYA)
Member (A)

S. Raju
(SHANKAR RAJU)
Member (J)